

exact number of plots which will be set apart for allotment to the persons belonging to low-income group has not yet been determined as the development work is still in progress. No date has yet been fixed for the allotment/sale of these plots.

#### Rehabilitation and Training of Handicapped Beggars

2289. **Shri Vishwa Nath Pandey:**  
**Shri Dighe:**  
**Shri Yashpal Singh:**

Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 495 on the 28th July, 1966 and state the further progress since made in the setting up of the pilot project for the rehabilitation and training of the handicapped beggars in 40 centres?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** The finalisation of the scheme for setting up of the Pilot Projects is still pending for want of comments of some of the State Governments and Municipal bodies.

#### Effect of Drought on Irrigational Schemes

2290. **Shri Bishwanath Roy:** Will the Minister of Irrigation and Power be pleased to state:

(a) in view of the failure of the monsoon in several parts of the country last year and this year, whether any steps are being taken for completion of those irrigational schemes and projects which have already begun and have the potentiality of giving results soon in the near future; and

(b) if so, the details thereof, State-wise?

**The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao):** (a) Yes. The emphasis in the Fourth Plan is on the completion of the continuing schemes as quickly as possible. The Working Groups, which are currently discussing the 2204 (A) LSD—4.

Fourth Plan proposals of the States, evaluate each scheme and recommend sufficient funds to complete as many continuing schemes as possible in the Fourth Plan.

(b) Details will be available only when the Fourth Plan is finalised.

#### Blind and Deaf School, Madras

2291. **Shri Kolla Venkaiah:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Blind and Deaf School (Little Flower Convent), Madras have requested the Central Government for grants and loans either for buildings or for effecting other improvements in the School;

(b) if so, the amount requested for and granted; and

(c) the reasons for the delay, if any, in granting the full amounts requested for?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) and (b). The School for the Deaf and the Blind, Cathedral, Madras had asked for a building grant of Rs. one lakh. The grant has not yet been sanctioned.

(c) The delay is due to limited funds available, as compared with the extent of requests.

#### Tribal Research Institutes

2292. **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri P. C. Borooah:**  
**Shri Bhagwat Jha Azad:**  
**Shri M. L. Dwivedi:**  
**Dr. M. M. Das:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the work of the Tribal Research Institutes is being utilised by the various States for the welfare of Tribal people;

(b) the purposes other than the welfare of Scheduled Tribes being served by these Research Institutes;

(c) whether these Institutes are fully financed by the Central Government or any contribution is made by the State Governments; and

(d) if so, what is the percentage of contribution from the States?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) Yes,

(b) All the functions of the Institutes are related to welfare of the Scheduled Tribes in one way or another. For example,

- (1) Preparation and publication of monographs giving factual information about the history, social organisation, customs and manners etc. of a tribe.
- (2) Publication of books to enable workers to learn the tribal dialects; the collection of folk songs and folk tales.
- (3) Special studies, for example, a study of shifting cultivation or the problems of attendance in schools in tribal areas.
- (4) Imparting orientation training to tribal welfare workers.
- (5) Evaluation of welfare work.

(c) Research and training is a Centrally sponsored scheme and the entire expenditure, except the committed expenditure, is borne by the Government of India.

(d) Does not arise.

#### Insurance Claims

2293. **Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Shri P. C. Borooah:**  
**Shri M. L. Dwivedi:**  
**Shri Bhagwat Jha Azad:**  
**Dr. M. M. Das:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the amount of Insurance claim is going up both in maturity and in death cases;

(b) if so, the amount as on the 31st March, 1966 and 31st March, 1966;

(c) the reasons for this high figure; and

(d) whether any steps are being taken to minimise the time of settlement of the disputed policies?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir.

(b) Figures of the claims intimated and the claims outstanding are given below:

Date	Claims intimated during the year ending on the specified date.	Claims outstanding on the specified date.
(Figures in crores of Rs.)		
<i>Death Claims</i>		
31-3-1965	12.36	10.00
31-3-1966	13.92	10.36
<i>Maturity Claims</i>		
31-3-1965	40.46	7.04
31-3-1966	44.65	7.05

(c) The progressive increase in the number of new claims reflects the increasing trend of new life insurance business in the past.

The increase in the outstanding claims during recent years is a consequence of the substantial increase in the volume of new claims. That this increase did not mean a reduction in the speed of settlement of claims is indicated by the fact that in these years there was actually a reduction in the proportion of outstanding claims to intimated claims.

Year	Outstanding claims as percent of intimated claims	
	Death Claims	Maturity Claims
1961	97.2	21.7
1962-63 (15 months)	85.1*	19.9*
1963-64	81.6	18.0
1964-65	80.9	17.4
1965-66	74.4	15.8

\*Claims intimated adjusted on an annual basis.